

बन्दी वार्डों में बहिरंग उपचार ।

(2) युद्धबन्दी शिविर अस्पतालों में उपचार ।

(3) सैनिक अस्पतालों में विशेषज्ञ उपचार ।

(ख) 48 एम० आई० रुम और सैनिक बन्दी वार्ड है. हर एक शिविर में एक एक युद्धबन्दी के परिवारों के लिये इलाहाबाद में एक विशेष एम० आई० कक्ष और 50 फलगों वाला एक वार्ड है । इसके अतिरिक्त आगरा, इलाहाबाद, राँची, और रामगढ़ में 4 युद्धबन्दी शिविर अस्पताल हैं ।

(ग) जो युद्धबन्दी अभी तक बीमारी के कारण मर गये हैं उनकी संख्या 47 है ।

Discussion regarding Indians Abroad

*792. SHRI PILOO MODY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a discussion held in New Delhi (as published in the 'Times of India' dated the 18th March, 1973) regarding Indians abroad;

(b) whether Government have taken note of the deliberations; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). Yes, Sir.

(c) We have all along advised persons of Indian origin settled abroad to identify themselves with the interests and people of countries of their adoption and to contribute to their economic, social, cultural and political advancement.

The recent tragic events in Uganda have understandably had some unsettling effect on Indian and other foreign communities resident in neighbouring African coun-

tries. Government respect and appreciate the stand taken by a number of African leaders against the racial inhumane character of these mass expulsions ordered by the Uganda Government. Although there are cases in some other African countries, where non-citizens have had their trading licences and work-permits cancelled and have left the country, Government have no reason to believe that there is any feeling of animosity or ill-will against Indians as such.

Government have confidence in the assurances of several African leaders that such non-citizens, who wish to leave any African country in consequence of progressive withdrawal of their trading licences and cancellation of work-permits will be phased out in an orderly manner and will be permitted to repatriate their savings and assets to start life afresh elsewhere.

Enhancement of prices of imported non-ferrous metals

*794. SHRI YAMUNA PRASAD MANDAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether prices of imported non-ferrous metals have been enhanced; and

(b) if so, the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM): (a) Yes, Sir.

(b) The prices have been enhanced due to sharp rise in the prices of non-ferrous metals in the International Market and the increase in the budgetary levies effective from 1st March, 1973.

Increase in price of Alloy and Tool Steel by Hindustan Steel and Mysore Steel

*796. SHRI D. K. PANDA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Hindustan Steel and the Mysore Steel have raised the prices of alloy and tool steels by Rs. 1000 per tonne